

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-69/2004/3085/A

From :- Smti Pronita Morang,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
  
Smti. Rousan Ara Rahman,  
District & Sessions Judge,  
Bajali.

Dated Guwahati, the 15<sup>th</sup> May, 2025.

Sub:- **Station leave.**

Ref:- Your letter No. DJ/BAJ/2025/E/571 Dtd. 08.05.2025.

Madam,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, at own cost, from the evening of 09.05.2025 till the morning of 13.05.2025**, has been granted. The next senior most Judicial Officer available at the station would remain in-charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-69/2004/3086 /A, dated 15.5.2025**

Copy to:

✓ The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

*[Signature]*